

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

I/7

ORDER SHEET

original APPLICATION NO. 293 OF 2001

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

25/2/2003

Mr. S.K. Malik, Counsel for applicant.
Mr. S. M. Tosiwal, Adv. for respondent holder for
Mr. N. M. Kothia, Counsel for respondent
no. 1 & 2.
none present for respondent no. 3.

This O.A. was primarily filed for the reason that respondent no. 3 had been promoted to the post of Agriculture Assistant and against his promotion, the applicant felt aggrieved.

The respondents have stated in reply that respondent no. 3, Sh. Ram Kishan Yadav on his own ~~request~~ has given refusal for his promotion and thus the cause of action does not survive any more.

The learned counsel for the applicant fairly concedes the position but however make a prayer that the applicant's case may be considered against the vacancy by the Dept.

In view of the submissions made before us, we dispose of the O.A. as having become infructuous. However, the respondents are directed to consider the case of the applicant as per rules and law. no order as to costs.

J. K. KAUSHIK
Jud. Member

A. P. NAZRATN
Adm. Member

Part II and III destroyed
in my presence on 14.5.08
under the supervision of
section officer (I) as per
order dated 27.12.08

Section officer (Record)

R/C
27/2/03
[Signature]

Record
Sustained
for N.M. Kothia
03/3/03 [Signature]